

From:

**Atul Srivastava, HJS,
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad**

To,

**The Director,
LNJN National Institute of Criminology & Forensic Science,
Ministry of Home Affairs, Govt. of India,
Sector-3, Outer Ring Road,
Rohini, Delhi – 110085**

No. 663 /Admin (Services)/2017 Dated:Allahabad: November 13, 2017

Subject: Nomination for training Courses scheduled during January to March, 2018.

Sir,

With reference to your letter no. 20/01/2017-NICFS dated 06.10.2017 on the above subject, I am directed to say that the Hon'ble Court has been pleased to nominate the Judicial Officers for the training mentioned against their name at LNJN National Institute of Criminology & Forensic Science, Delhi:

Sl. No	Name of Officers S/Sri	Designation & Present Place of Posting	Programme Name and Date
1.	Govind Ballabh (Sharma)	Additional District & Sessions Judge, Maharajganj	Course on Forensic Evidence in Human Trafficking- 03 –05 Jan, 2018
2.	Hrishikesh Pandey	Civil Judge (Junior Division), Jaunpur	Course on Criminology & Forensic Science- 08 –19 Jan, 2018
3.	Krishna Kumar Asthana	General Manger (Law), U.P. State Industrial Development Corporation, Kanpur	Seminar on Issues in Investigation and Prosecution of Transnational Crime- 22 –24 Jan, 2018
4.	Sharib Ali	Civil Judge (Junior Division), Aonla- Bareilly	Course on Speaker Identification and Tape Authentication 29 Jan. to 02 Feb., 2018
5.	Kamalkant Gupta	Civil Judge (Junior Division), Hapur	Course on Scientific Investigation of Crime- 05 –09 Feb., 2018
6.	Surya Kant Dhar Dubey	Civil Judge (Junior Division), Purva- Unnao	Course on Crime against Senior Citizen- 12 –16 Feb., 2018
7.	Ankur Garg	Civil Judge (Junior Division), Kasganj	Course on Information Security, Digital Forensic and Online Social Media- 19-23 Feb., 2018
8.	Smt. Jai Shree Ahuja	Additional District & Sessions Judge, Rampur	Course on Scientific Techniques in Forensic Investigation- 26 Feb. to 1 Mar., 2018
9.	Aishwarya Pratap Singh	Civil Judge (Junior Division), Lucknow	Induction Course in Forensic Science- 05 –23 Mar., 2018

10.	Pradeep Kumar Shukla	Addl. Civil Judge (Junior Division), Aonla- Bareilly	Course on Need on Smart Policing in Changing Scenario of Crime and Society- 19 -21 Mar., 2018
11.	Swapna Anand	Civil Judge (Junior Division), Lucknow	Course on Imaging and Video Technology- 27 -29 Mar., 2018

Yours faithfully,

Sd/-

Joint Registrar (Judicial) (Services)

No. 663 (i)/Admin. (Services)/2017 Dated: November 13, 2017

Copy forwarded for information and necessary action:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. The District & Sessions Judges, Maharajganj, Jaunpur, Bareilly, Hapur, Unnao, Kasganj, Rampur and Lucknow with the request that kindly direct the officers concerned to send the information in respect of themselves to the Institute {(a) Name of Course (b)Name/ Designation of Officer (c) Contact details of the nominee (viz. Cell Number & E-mail ID)}. **Nominated officers must not proceed without acceptance of nomination.** Hostel accommodation on single occupancy basis is provided on firm basis to all nominated officers. Details can be ascertained from Hostel Warden, Telefax 011-27525083. The list of accepted nominees can be downloaded from Institute Website www.nicfs.nic.in under link 'Training' about 30 days prior to Course. A second list, if needed, will be hosted on Website 15 days prior to Course as well as acceptance will be issued through police wireless to sponsoring authorities and nominated officers. Intimation by SMS to selected officers will be sent if their Cell No. is furnished. They are also requested to visit to website from time to time for further communication from National Institute of Criminology & Forensic Science, New Delhi.
3. Sri Krishna Kumar Asthana, General Manger (Law), U.P. State Industrial Development Corporation, Kanpur with the request to send the information in respect of himself to the Institute {(a) Name of Course (b)Name/ Designation of Officer (c) Contact details of the nominee (viz. Cell Number & E-mail ID)}. **Nominated officers must not proceed without acceptance of nomination.** Hostel accommodation on single occupancy basis is provided on firm basis to all nominated officers. Details can be ascertained from Hostel Warden, Telefax 011-27525083. The list of accepted nominees can be downloaded from Institute Website www.nicfs.nic.in under link 'Training' about 30 days prior to Course. A second list, if needed, will be hosted on Website 15 days prior to Course as well as acceptance will be issued through police wireless to sponsoring authorities and nominated officers. Intimation by SMS to selected officers will be sent if their Cell No. is furnished. He is also requested to visit to website from time to time for further communication from National Institute of Criminology & Forensic Science, New Delhi.
4. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Joint Registrar (Judicial) (Services)